

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2418
ANSWERED ON:25.07.2014
NAVAL SHIPS AND SUBMARINES ACCIDENTS
Mani Shri Jose K.

Will the Minister of DEFENCE be pleased to state:

- (a) whether several accidents, minor as well as major, have taken place in Indian Navy ships and submarines during the year 2013-14;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the preventive measures taken by the Government to check recurrence of such accidents?

Answer

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

(a) & (b): A list of the accidents that have taken place in Indian Navy Ships and Submarines during the year 2013-14 (1st April 2013 to 31st March 2014) with details is enclosed at Annexure.

(c) Lessons learnt from the Board of Inquiry (BoI) are being implemented. Corrective steps have been taken by Naval Headquarters with extensive checks on weapon related safety systems and audit of Standard Operating Procedures on all operational naval units. Safety procedures and professional checks are being re-emphasised. Incidents Study and Analysis Cells have been instituted at professional schools wherein lessons learnt are incorporated into professional training. Safety Audits of various units have been instituted and safety stand downs conducted.